

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/09/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/319/ (IB)/2017  
NAME OF THE PETITIONER(S) : IFFCO TOKIO GENERAL INSURANCE CO. LTD  
NAME OF THE RESPONDENT(S) : SKC RETAIL LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

M. Jayashree

For IRP, v Mahesh

M. Jayas

## ORDER

Ms. M. Jayashree, Counsel for the IRP present and submitted that some efforts have been made to take the record from the Registered Office of the Corporate Debtor but the same was found locked. However, some information about the Creditors has been obtained from the MCA portal. Based on which, the first meeting of the Committee of Creditors is to be convened on 05.10.2017 and prayed for extension of the time period of IRP. At request, the period of the IRP is extended till the Committee of the Creditors proposes the RP and his appointment is made.



**(S. VIJAYARAGHAVAN)**  
MEMBER (TECHNICAL)

ghk

  
**(CH. MOHD SHARIEF TARIQ)**  
MEMBER (JUDICIAL)